

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 4662  
TO BE ANSWERED ON MARCH 31, 2022**

**LAND POOLING**

**NO. 4662.           SHRI KOMATI REDDY VENKAT REDDY:  
                          SHRI MANNE SRINIVAS REDDY:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has made amendments/proposed new changes to make land pooling mandatory and the changes are aimed at overcoming hurdles faced in execution of Delhi Development Authority (DDA) scheme ; and**
- (b) if so, the details and the present status thereof and the details of views of various stakeholders taken into consideration in this regard ?**

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a) & (b) DDA after consultation with various stakeholders, has submitted a proposal to Government, which includes mandatory land pooling to facilitate smooth implementation of land pooling policy in Delhi.**

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